

ITEM NO.8

COURT NO.3

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Criminal) No(s). 81/2020

ILTIJA

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION)

Date : 26-02-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE VINEET SARAN
HON'BLE MR. JUSTICE M.R. SHAH

For Petitioner(s) Ms. Nitya Ramakrishna, Adv.
Mr. Prasanna S., Adv.
Mr. Aakarsh Kamra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

It is submitted by the learned counsel appearing on behalf of the petitioner that no other petition filed by any other person is pending in the High Court regarding Ms. Mehbooba Mufti.

Let an affidavit in this regard be filed by the petitioner by 27.02.2020.

On filing the affidavit, as above, let notice be issued to the respondents.

List on 18.03.2020.

(NARENDRA PRASAD)
A.R-CUM-P.S.

(PARVEEN KUMARI PASRICHA)
COURT MASTER